

Received on 22.1.26 at 17:55

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI JAGADISH, AM**

Order to be pronounced on 23.01.2026

Sr. No.	Appeal No.	Assessee	Bench	DOH	Author
1	4396/Mum/2025	Saroj Bhonsle Naik	G	20.01.2026	VP
2	5135/Mum/2024	Shapoorji Pallonji Solar Holdings P. Ltd.	G	13.01.2026	VP
3	3977/Mum/2025	Supreme Holdings & Hospitality (India)	G	19.01.2026	VP
4	3978/Mum/2025				
5	3982/Mum/2025				
6	3983/Mum/2025				
7	CO Nos.189/M/25				
8	CO Nos.190/M/25				
9	CO Nos.192/M/25				
10	CO Nos.191/M/25				

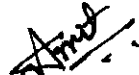

Roshani M. Sabane
(Sr. Private Secretary)

Copy to :

- Judicial Section
- Notice Board
- Member log book
- IT cell

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES
ORDERS LISTED FOR PRONOUNCEMENT ON 23/01/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI JAGADISH (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	6958/Mum/2025	Shreya Creations P. Ltd., Mumbai	19.1.2026	G	V.P.


(Amit Kumar Srivastava)
Sr. PS

Date 22.01.2026

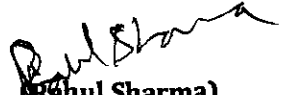
cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell

IN INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on 23.01.2026

Combination: **Shri Sandeep Gosain, JM & Shri Om Prakash Kant, AM**

S. No	ITA No.	Name of the Assessee	Bench	D.O.H	Author
1-3	3895 to 3897/M/2025	F A Construction	F	20.11.2025	AM


(Rahul Sharma)
Sr. Private Secretary

IN INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on 23.01.2026

Combination: **Shri Om Prakash Kant, AM & Shri Narendra Kumar Choudhry, JM**

S. No	ITA No.	Name of the Assessee	Bench	D.O.H	Author
1	2666/M/2025	Bajaj Auto Ltd.	B	28.11.2025	AM

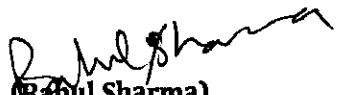

(Rahul Sharma)
Sr. Private Secretary

IN INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on 23.01.2026

Combination: **Shri Om Prakash Kant, AM & Shri Rahul Chaudhary, JM**

S. No	ITA No.	Name of the Assessee	Bench	D.O.H	Author
1	6556/M/2025	Kesaram Chataramji Choudhary	SMC	10.12.2025	AM
2.	6554/M/2025	Sharda Chambers Premises Co-op Society Ltd.	SMC	10.12.2025	AM

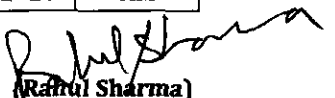

(Rahul Sharma)
Sr. Private Secretary

IN INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on 23.01.2026

Combination: **Shri Om Prakash Kant, AM & Shri Sandeep Singh Karhail, JM**

S. No	ITA No.	Name of the Assessee	Bench	D.O.H	Author
1	344/M/2025	Manisha Devnanai	I	19.01.2026	AM


(Rahul Sharma)
Sr. Private Secretary

Received on 22.1.26 at 18:15

Pronouncement List - II

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 22.01.2026

<u>Before Shri Om Prakash Kant, AM & Shri Sandeep Singh Karhail, JM</u>					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	6083/M/25	K Raheja Corp Pvt. Ltd.	E/AM	25.11.25

<u>Before Shri Om Prakash Kant, AM & Shri Rahul Chaudhary, JM</u>					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	3447/M/25	Nirman Realtors & Developers Ltd.	B/AM	03.12.2025
2-3	ITA	3150 & 3148/M/25	Babulal Mulchand Verma	B/AM	02.12.2025


ASSISTANT REGISTRAR